

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:688

ANSWERED ON:26.02.2015

PROXY AND E -VOTING SYSTEM

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Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the present status of the proposal for extending facility of proxy voting and e-Postal Ballot System to overseas electors;
- (b) whether the Government has submitted its report on the recommendations made by the Committee set up for the purpose and if so, the details thereof;
- (c) whether the Government proposes to link voter identity cards to Aadhaar Card number and if so, the details thereof; and
- (d) whether the Government proposes to explore the facility of internet/mobile voting in the country and if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) and (b): The Government is considering to allow the alternative options of voting to overseas electors in the form of
 - (i) 'e-Postal Ballot System' which envisages making available blank postal ballot electronically to the NRI Voters and thereafter return of the same by normal post and
 - (ii) 'proxy voting which would allow such voters to appoint a proxy after following certain formalities and exercise his franchise through the medium of the proxy so appointed.
- (c) The Election Commission has stated that linking of Electoral Roll Database with Aadhaar number is under active consideration of the Commission.
- (d): The Commission has further stated that there is no proposal for considering the facility of internet or mobile voting in the country.